

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 154, 156 & 157 of 2014**

**Dated : 27<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 154 of 2014**

**North Eastern Electricity Supply Co. of Orissa Ltd. .... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Appeal No. 156 of 2014**

**Southern Eastern Electricity Supply Co. of Orissa Ltd. .... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Appeal No. 157 of 2014**

**Western Eastern Electricity Supply Co. of Orissa Ltd. .... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. Prashanto Chandra Sen**

**Mr. Rutwik Panda**  
**Mr. S.K. Banerjee**  
**Mr. Rutwik Panda**  
**Mr. Rajesh Kumar for R.1**

**ORDER**

Written Submissions have been filed by the learned counsel for the Appellant today after serving copy on the other side.

The learned counsel for the State Commission seeks some time to file the reply Written Submissions. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter for Reporting Compliance on **31.10.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

Ts/js